

**GOVERNMENT OF JAMMU & KASHMIR.**  
**TOURISM DEPARTMENT**  
**CIVIL SECRETARIAT, SRINAGAR/JAMMU.**

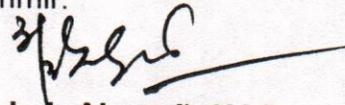
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**NOTIFICATION**  
**Jammu the 12<sup>th</sup> March, 2020.**

**S.O 96** : In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of all previous notifications issued in this behalf, the Government hereby appoints following Officers as "Estate Officers" for the purposes of the said Act, within the territorial jurisdiction as shown against each:-

S.No	Name of the Officer	Designation	Jurisdiction
1.	Sh. Pankaj Kumar Anand, KAS.	Deputy Director, Tourism, Jammu	Tourism areas of Jammu, Samba - Kathua.
2.	Mr. Umesh Shan, KAS.	Assistant Director Tourism, NHW Batote.	Tourism areas of Udhampur, Kud - Patnitop - Batote - Bhaderwah - Kishtwar.
3.	Ms. Ambika Bali, KAS.	Assistant Director Tourism, Katra.	Tourism areas of Katra -Reasi and Rajouri - Poonch.

By order of the Government of Jammu and Kashmir.

  
(Zubair Ahmad), KAS  
Secretary to the Government.

**No: TSM/Estt-07/2017.**

**Dated: 12.03.2020.**

**Copy to the:-**

1. All Financial Commissioners.
2. Joint Secretary, (J&K), Ministry of Home Affairs, Government of India.
3. Principal Secretary to the Hon'ble Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu.
7. All Heads of the Departments.
8. Director Tourism, Jammu/Kashmir.
9. Director Archives, Archaeology and Museums.
10. Concerned Officers.
11. General Manager, Government Press for publication in the Government Gazette.
12. Private Secretary to Advisor (S) to the Hon'ble Lieutenant Governor.
13. Private Secretary to the Chief Secretary.
14. Private Secretary to Secretary to the Government, Tourism Department.
15. Stock file.